

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). Terrorism in India though not a new phenomenon, has escalated in recent years. Government is seized of the problem and all possible steps are being taken to tackle it. Many of the terrorist groups and their activists have been identified. Vigilance along the international borders to detect terrorists' clandestine infiltration into the country has been stepped up. Immigration and Customs checks and anti-hijacking measures have been tightened. Legislation to deal with terrorist and disruptive activities has also been enacted recently.

Exchange of fire on Indo-Bangla Border

4476. SHRI V. TULSI RAM :
SHRI B.V. DESAI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is constant exchange of fire between the Border Security Force of India and Bangladesh Rifles on Indo-Bangla Border ;

(b) if so, the number of such incidents on the border during the past six months upto 30 June, 1985 ;

(c) the number of casualties on India side and Bangladesh side as well ; and.

(d) the steps taken by the Government of India for a permanent truce on the border ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) and (b). It is not a fact that there has been constant exchange of fire between the Border Security Force and the Bangladesh Rifles on Indo-Banladesh border. There were only five cases of exchange of fire during the past six months.

(c) There was no casualty on Indian side but two Bangladesh nationals were reported to have been injured.

(d) Border Out-Post Commanders and Company Commanders of both BSF and Bangladesh Rifles meet each other and minor problems are sorted out on the spot with a spirit of mutual co-operation. The Commanders at battalion level also meet their counter-parts in flag meetings as frequently as possible to sort out problems which could not be resolved at lower levels.

Proposals for improvement in working condition of Delhi Police

4477. SHRI JAI PRAKASH AGARWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of improvement proposed to bring into the working conditions and housing facilities of the Delhi Police force ;

(b) whether suggestions and proposals by the local administration for making the Delhi Police effective and well equipped force are pending with the Union Government ; and

(c) if so, the details ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The present level of satisfaction as far as residential accommodation is concerned in Delhi Police is 32.54 per cent. An amount of Rs. 550 lacs has been provided in the current financial year for the construction of houses for Delhi Police personnel and other public buildings including Police Stations/Police Posts.

(b) and (c). In December, 1984, Government had appointed a Committee headed by Shri S.D. Srivastava to study the Delhi Police Administration with a view to increasing its effectiveness, efficiency and to make it a modern police force. The Group had, in all, made 99 actionable recommendations. Final action has already been taken in respect of 53 recommenda-

tions. Other recommendations are at different stages of implementation. [English]

[Translation]

Guidelines for administration in their dealing with legislators

4478. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) whether one of the functions of the Department of Personnel and Administrative Reforms is to provide guidelines to all Ministries and Government Departments/bodies about the procedure for dealing with the Members of Parliament and State Legislators ;

(b) if so, details thereof ; and

(c) the shortcomings noticed during the past 3 years and further steps proposed in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) Yes, Sir.

(b) These instructions out-line broadly the procedures and courtesies to be observed by Government officials in dealing with the Members of Parliament and of State Legislatures. It has been emphasised that it should be the endeavour of every officer to help them to the extent possible in discharge of their important functions under Constitution and that proper respect and courtesy should be shown when they come to see the officer in office. It is also laid down that the seating arrangement for Members of Parliament and State Legislatures at public functions should be according to the Warrant of Precedence and that the letters received from them should get prompt attention.

(c) No shortcomings in these instructions have come to notice.

New role for C.B.I.

4479. SHRI SRIHARI RAO : Will the PRIME MINISTER be pleased to state :

(a) whether a new role is being planned for Central Bureau of Investigation as recommended by the Estimates Committee in the 49th Report (1982-83) ;

(b) whether Government also propose to study the working of the foreign investigative agencies like the Federal Bureau of Investigation (FBI), the Scotland Yard etc., before changing the structure of CBI ; and

(c) the time Government is likely to take to complete this job ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) to (c). Government after considering the recommendations of the Estimates Committee of the 7th Lok Sabha in its 49th and 65th Reports, have appointed a Committee headed by the Cabinet Secretary for a comprehensive examination of the recommendations of the Committee including the recommendation relating to the review of the role, functions and the working of the Central Bureau of Investigation, and to suggest measures to tone up its working. The Committee has been asked to submit its Report to the Government as early as possible.

Social forestry programmes in Orissa

4480. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state :

(a) whether a five years social forestry programme has been introduced recently in Orissa with the help of the Swedish International Development Authority ;